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Government of Jammu and Kashmir  
**J&K Pollution Control Committee**  
Jammu

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**The Consultant (Judicial)**  
**Hon'ble National Green Tribunal,**  
**Principal Bench,**  
**New Delhi.**

No:- JKPCC/NGT/2019/ 228-31.

Date:- 01-07-2021.

**Sub:- Compliance report for the directions dt. 29-01-2021 in OA No. 360/2018 in the case titled as Shree Nath Sharma V/s Union of India and Others.**

**Ref:- Consultant Judicial email dt. 30<sup>th</sup> June 2021.**

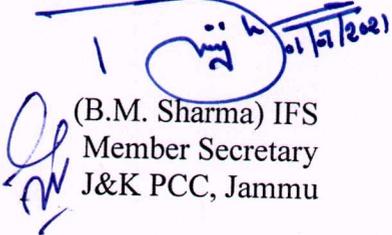
Sir,

In reference to the directions dt. 29-01-2021 issued by the **Hon'ble NGT** in OA No. 360/2018 in the case titled as **Shree Nath Sharma V/s Union of India and Others.**, kindly find enclosed herewith the **Compliance Report** with respect to Jammu and Kashmir.

The compliance report may kindly be placed before Hon'ble NGT for consideration please.

**Encl:- Compliance Report**  
**(with Annexure A & B)**

Yours faithfully,

  
(B.M. Sharma) IFS  
Member Secretary  
J&K PCC, Jammu

Copy to the:-

- i) Commissioner / Secretary to Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu Srinagar.
- ii) Member Secretary, Central Pollution Control Board, New Delhi.
- iii) P.A to Chairman for information of the Chairman, J&K PCC, Jammu.

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

**Original Application No. 360/2018 in the case titled as Shree Nath  
Sharma V/s Union of India and Others**

*(Compliance report of the Union Territory of Jammu and Kashmir)*

- i) In compliance to the directions dt. 29-01-2021 of Hon'ble NGT in OA no. **360/2018** titled as **Shree Nath Sharma V/s Union of India and Others**, the Chief Secretary, J&K chaired a meeting on 15-03-2021 for reviewing the preparation and submission of District Environment Plan (DEP) and State Environment Plan (SEP), and directed to the Department of Ecology , Environment and Remote Sensing , J&K to organize a 2 days workshop for all the districts for finalization of Revised District Environment Plan (DEP) as per Central Pollution Control Board prescribed format.
- ii) The workshop was conducted on 19<sup>th</sup> – 20<sup>th</sup> March 2021 and the revised DEPs were finalized for all the Districts of J&K.
- iii) The State Environment Plan (SEP) for J&K has also been prepared and submitted by the Department of Forests, Ecology and Environment, Government of J&K to CPCB through email dt. 31<sup>st</sup> March 2021, the copy of email dt. 31-03-2021 is enclosed as Annexure 'A'.
- iv) The compliance report was also submitted by the Department of Forests, Ecology and Environment, Government of J&K to CPCB vide letter no. FST/Lit/284/2016-II dt. 05-05-2021, the compliance report dt. 05-05-2021 is enclosed as Annexure 'B'.



- v) In response to the Central Pollution Control Board communication dt. 24-05-2021, the Director, Department of Ecology, Environment and Remote Sensing, J&K vide communication no. DEERS/2021/S-185/312-314 dt. 29-06-2021 reported that the State Environment Plan (SEP) for all the Districts of J&K has already been submitted to CPCB for onward submission to the Hon'ble NGT.



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6/29/2021

Gmail - Fwd: State Environment Plan of UT of J&K

Annexure 'A'



Environment Department <dirjkers@gmail.com>

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## Fwd: State Environment Plan of UT of J&K

1 message

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**commissioner secretary forest** <csforestjk@gmail.com>  
To: Environment Department <dirjkers@gmail.com>

----- Forwarded message -----

From: **commissioner secretary forest** <csforestjk@gmail.com>

Date: Wed, Mar 31, 2021 at 6:27 PM

Subject: State Environment Plan of UT of J&K

To: secy-mowr@nic.in uyrb-mowr@nic.in <mascb.cpcb@nic.in>

Kindly find attached file of the State Environment Plan of UT of J&K prepared in compliance to the directions of the Hon'ble NGT in case of OA No. 360/2018 title Shree Nath Sharma

regards

C/ Secy. Forest, Ecology & Environment,  
J&K

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 **SEP\_FULL\_2021.pdf**  
7160K

Annexure 'B'

Government of Jammu and Kashmir,  
Forest, Ecology & Environment Department  
Civil Secretariat, J&K, Jammu

The Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan,  
East Arjun Nagar, Delhi-110032.

No: - FST/Lit/284/2016-II

Dated: 05.05.2021

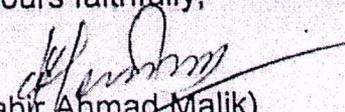
Subject:- Original Application No.360/2018 titled Shree Nath Sharma V/s Union of India & Ors.

Sir,

I am directed to enclose herewith copy of Action Taken/Compliance Report, in pursuance to the Hon'ble NGT's directions dated 29.01.2021 passed in OA No.360/2018 for favour of information and necessary action.

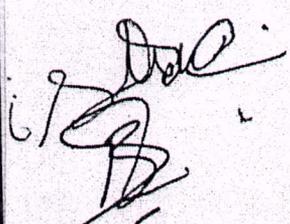
The copy of the Environment Plan for J&K was submitted through email on 31.03.2021 in compliance earlier.

Yours faithfully,

  
(Kabir Ahmad Malik)  
Deputy Secretary (Legal)  
Forest, Ecology & Environment Department

Copy to the Private Secretary to Commissioner/Secretary to Government FE&E Department for information of the Commissioner/Secretary.

Encl: 02 leaves.

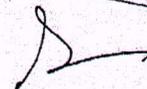
  
6<sup>05</sup>/<sub>21</sub>

**Compliance Report to the order dated: 29.01.2021 passed by the Hon'ble NGT in O.A No. 360/2018 titled Shree Nath Sharma V/s Union of India & Others.**

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The Hon'ble National Green Tribunal vide its order dated 29.01.2021 passed in the Original Application (OA) No. 360/2018 titled Shree Nath Sharma V/s Union of India & Others and has issued inter-alia directions for compliance. In this regard the Compliance Report is tabulated as below:

S.No.	Directions	Action Taken
01.	8. We direct the Chief Secretaries of all the States/UTs to oversee and monitor compliance by the concerned District Magistrates for preparing the requisite plans and execute the plans already prepared. Further steps for preparation and execution of State and National Plans may also be taken in the interest of scientific and effective protection of environment and public health.	(i) The District Environment Plans were formulated by calling a workshop of all district representatives and intensive proceedings followed by vetting in all districts.  (ii) The State Environment Plan (SEP) was formulated based on the District Environment Plans (DEP) prepared by the respective Deputy Commissioners/District Magistrates and the same stands submitted through e-mail dated 31.03.2021 to the Central Pollution Control Board, New Delhi.
02.	10. The Chief Secretaries concerned may conduct such oversight and furnish the status of compliance as on 31.03.2021 to CPCB.	In pursuance of the NGT directions, the Chief Secretary chaired a meeting on 15.03.2021 and following course adopted: 1. Administrative Secretary, Forest, Ecology and Environment Department, assisted by Pr. Chief Conservator of Forests, Chairman J&K, PCB and Director, EE&RS, will organize and conduct a two day workshop on preparation and finalization of District Environment Plans on 19-20 <sup>th</sup> of March, 2021 at Jammu. The officers attending the workshop will handover completed DEPs and only then leave the workshop 2. All Deputy Commissioners shall designate Nodal Officers for participation, framing and submitting the Revised DEP.



3. The Nodal Officers shall ensure participation in the workshop with supporting staff who shall assist the said officer in compilation and submission of the plan to the Nodal Agency (Forest Department).
4. The designated Nodal Officer shall have all relevant information/data of their respective districts regarding Plan, as per already circulated templates in accordance to the guidelines of CPCB.
5. Supporting staff shall carry the necessary electronic gadgets like laptops, printers etc. in order to ensure the timely and hassle free compilation of the requisite DEP.
6. Accordingly, the UT Environment Plan (UTEP) shall be prepared by the Forest Department and submit the same to CPCB with the prior approval of the competent authority as per the fixed timelines.

Accordingly, the Department vide communication dated 16.03.2021 requested the Director, EE&RS Department, the Member Secretary, JK PCB and all Deputy Commissioners UT of J&K to make suitable necessary arrangements to organize the workshop on 19<sup>th</sup> & 20<sup>th</sup> of March, 2021 for preparation and finalization of DEP in a time bound manner.

The workshop was attended by Nodal Officers/other designated Officers from all districts, where Department of Ecology, Environment & Remote Sensing and J&K Pollution Control Board anchored the formulation of DEPs.

The DCs were also advised to post their respective DEPs on District websites and to hold regular/monthly meetings for follow up and implementation of the DEPs.

